


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/932/IB/2018
NAME OF THE PETITIONER(S) : NAPC LTD
NAME OF THE RESPONDENT(S) : BGR ENERGY SYSTEMS LTD
UNDER SECTION : 9 RULE 6

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|------------------------------------|---------------------------------------------------------------------------------------|
| 1. | S. KARTHIK | S. Swamy counsel for petitioner | |
| 2. | VISHNU MOHAN | counsel for CD |  |

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed for time to file reply. Time is enlarged at request. Put up on 13.08.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc